

THE HIGH COURT OF KERALA

A4 - 339/2016

Kochi - 682 031
Dated - 27.07.2018

Notice

Sub: Application form for identity card to retired staff- availability in the official website of the High Court- informing of-reg:

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It is hereby informed that application form for identity card for retired staff of High Court of Kerala can be downloaded from the official website of the High Court. The duly filled in application form along with the necessary attachment shall be submitted to the A-Section, High Court for verification or sent by post to the Registrar General, High Court of Kerala, Kochi-31. The identity card will be issued from H(Store), Section, High Court.

(By Order)


Sureshkumar D.
Assistant Registrar

To

The Director of the Kerala Judicial Academy, Athani.
The Additional Director of the Kerala Judicial Academy, Athani.
The Joint Registrars, High Court.
The Deputy Registrars, High Court.
The Private Secretary to the Chief Justice, High Court.
The Protocol Officer, High Court.
The Public Relations Officer, High Court.
The Finance Officer, High Court.
The Assistant Director, Kerala Judicial Academy, Athani.
The Assistant Registrars and the Chief Librarian, High Court.
The Personal Assistant to the Chief Justice, High Court.
The Court Officer to Chief Justice, High Court.
The Private Secretaries to Judges, High Court.
The Additional Public Relations Officer, High Court.
The Accounts Officer, High Court
The Librarian, Kerala Judicial Academy.
The Security Officer, High Court.
The Assistant Engineer, High Court.
The Superintendent (Vehicles), High Court.

All Sections, High Court

(The Section Heads concerned will bring the contents of this OM to the notice of those working under them)

The Confidential Assistants to the Registrars and the Additional Registrar
(General Administration), High Court.

The Civil Sergeants, High Court.

✓ The IT Section, High Court (for publishing in the official website of the High Court)

The Admn. Records Section, High Court (2 copies).

The Notice Board, High Court (3 copies).

The file/Stock file.

**HIGH COURT OF KERALA
APPLICATION FOR IDENTITY CARD (RETIRED STAFF)**

1	Name	
2	Date of birth	
3	Date of Retirement	
4	Designation at the time of retirement	
5	Residential Address	
6	Voter ID card No./Aadhar	
7	Specimen signature	<div style="border: 1px solid black; height: 150px; margin: 0 auto; width: 80%; display: flex; flex-direction: column; justify-content: space-around;"> 1 2 3 </div>

Signature with date

For Office Use only
Details verified and found correct
Identity Card No.
Date of Issue

Instructions to the applicants

- 1 Two recent pasportsize photographs of the applicant shall be attached along with the application
- 2 The applicant shall furnish a copy of item no 6. above along with the application.
The duly filled in application and attachments shall be furnished to the A-Section, High Court or sent by post to
- 3 The Registrar General, High court of Kerala, Kochi-31
- 4 The identity card will be issued from the H(Store) section, High court.